

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

C.P No.69/(MAH)/2011
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Mr. Dilip S. Kapadia
V/s.
M/s. Maruti Super Touch Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Sadashiv T. Karmate Pcs for
Respondents 1, 2, 3 & 4 (S. D. Karmate)
2. Dilip S. Kapadia Petitioner D. S. Kapadia

ORDER

T.C.P. NO.69/397-398/NCLT/MB/MAH/2011

1. Petitioner is present in person. Ld. Counsel of the Respondent is also present.
2. C.P. No. 69/2011 is now listed for next hearing on 7th April, 2017 with the consent of both the parties.

Sd/-

Dated: 06.03.2017

Shri M.K. Shrawat
Member (Judicial)